

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 254 OF 2014 &
IA NO. 411 OF 2014**

Dated: 27th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of :

GSPL India Gasnet Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Preksha Dugar

Counsel for the Respondent(s)

:

Ms. Ranjana Roy Gawai
Mr. Pushkar Taimni for R-1
Mr. Sumit Kishore
Ms. Aparna Vohra for R.1

Mr. Ajit Pudussery for R-2

ORDER

List the matter on **03.06.2016**.

(B.N. Talukdar)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson